

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two NDPS Court Judges for the Academic Programme No.P-1172 on the subject of **“Refresher Course for NDPS Courts”** scheduled to be held from 04.10.2019 to 06.10.2019 at National Judicial Academy, Bhopal – **Revised Incharge Arrangements – ORDERS – ISSUED.**

- REF:**
1. Letter No.NJA/Reg/Ac.Prog/2019-2020/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
 2. High Court's letter ROC.No.682/SO/2019, dated 27.09.2019.
 3. High Court's Proceedings Order Roc.No.2778/2019-B.Spl., dated 27.09.2019.
 4. Letter Dis.NO.7399/ADM/DCK/2018, dated 30.09.2019.

ORDER ROC.No.2778/2019-B.SPL., DATED:01.10.2019

The High Court is pleased to pass the following revised incharge arrangements:

Dr. Sunnam Srinivasa Reddy who was nominated to participate in the Academic Programme No.P-1172 on the subject of **“Refresher Course for NDPS Courts”** scheduled to be held from 04.10.2019 to 06.10.2019 at National Judicial Academy, Bhopal in the reference 2nd cited shall handover the charge of his post to the Special Judge for SPE and ACB Cases, Karimnagar **instead of** Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar and proceed to attend the above said Academic Programme by availing actual journey time.

The Special Judge for SPE & ACB Cases, Karimnagar will be in full additional charge of the post of I Addl. District and Sessions Judge, Karimnagar during the absence of Dr. Sunnam Srinivasa Reddy.

REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana. **(with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).**
4. The Prl. District and Sessions Judges, Karimnagar.
5. The I Addl. District and Sessions Judges, Karimnagar.
6. The Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar.
7. The Special Judge for SPE & ACB Cases, Karimnagar.
8. The District Treasury Officer, Karimnagar.
9. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the State of Telangana at Hyderabad.

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